

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1865  
ANSWERED ON:05.12.2006  
ASSISTANCE FOR CONDUCTING RESEARCH AND TRAINING  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government of Karnataka has sent a proposal to the Government of India on 14.06.2006 for sanction and release of Rs.78 lakhs under Centrally Sponsored Scheme (50% Central + 50% Stat
- (e) for conducting research and training scheduled tribes;
- (b) if so, the details and status thereof;
- (c) whether the utilization certificate for the amounts released during previous years has already been sent by the Government of Karnataka; and
- (d) if so, the time by which balance grant is likely to be released to the Karnataka?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R.KYNDIAH)

(a): Yes, Sir.

(b): The proposal requested for funds for research and training, evaluation, publication, library and construction of Adivasi Bhawan. An amount of Rs.25.00 lakhs has been sanctioned during the financial year 2006-07. As regards construction of Adivasi Bhawan, further details have been sought from the State Government.

(c): Yes, Sir.

(d): As and when the requisite details for construction of the Adivasi Bhawan are received, the proposal would be processed for further release, if admissible.